

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2022 in MAC App.78/2022/(Filing No.)

SUBHAM SILAL

APPLICANT

VERSUS

SAROJA CHETTRI AND OTHERS

RESPONDENTS

Date: 14.03.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. N. Rai, Senior Advocate (Legal Aid Counsel).

For Respondents

- R-1 Mr. Johnson Subba, Advocate.
Mr. Tenzing Thinlay Lepcha, Advocate.
Mr. Saurav Singh, Advocate.
- R-2 Ms. Navtara Sarda, Advocate.
- R-3 None present.
- R-4 Mr. Rahul Rathi, Advocate.
- R-5 Ms. Tashi Doma Sherpa, Advocate.

ORDER

Learned Senior Counsel for the Applicant seeks to withdraw I.A. No.01 of 2022, as an erroneous provision of law has been invoked and to file afresh.

Not opposed.

Considered.

Let the application be filed in the interregnum, the matter be taken up for hearing on 22-03-2023.

Judge
14.03.2023